

ITEM NO.109 (MM)

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

IA No. 23551/2020 - EARLY HEARING APPLICATION

IA No. 123307/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 09-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) :

Mr. R. Venkataramani, Attorney General for India

Mr. Aishwarya Bhati, A.S.G. (NP)

Mr. Kamendra Mishra, AOR

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ruchir Ranjan Rai, Adv.

Mr. Ashiwan Mishra, Adv.

Ms. Aditi Mishra, Adv.

For Respondent(s) :Mr. P K S Baghel, Sr. Adv.

Mr. Ritesh Khatri, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request made on behalf of the appellants,

list the matter on 22.04.2026.

(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR